

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 1879
TO BE ANSWERED ON THE 02nd AUGUST 2024**

REGULARISATION OF EMPLOYEES AND NUHM

1879 SHRI PRAVEEN PATEL :

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government has any plans to regularize temporary employees/ officers who have been working for over 14-15 years in the National Urban Health Mission (NUHM) and the National TB Elimination Programme (NTEP);
- (b) the details of the last annual salary increment provided to these employees and the reasons for the delay in subsequent increments since the salary rationalization in 2018;
- (c) whether the Government proposes to provide loyalty bonuses/experience bonuses to NUHM/NTEP employees who have served for more than 10 years, if so, the details thereof and if not, the reasons therefor;
- (d) the steps taken/proposed to be taken by the Government to increase the annual leave from 15 to 30 days and to introduce risk allowances for these employees who have been working with patients having contagious diseases like HIV and TB; and
- (e) if so, the details thereof?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY
WELFARE
(SMT. ANUPRIYA PATEL)**

(a) to (e) The National Urban Health Mission (NUHM) and National TB Elimination Programme (NTEP) are implemented under the aegis of the National Health Mission (NHM). Health is a State subject and employment of human resources in NHM including for NTEP and NUHM (launched in May 2013) is the prerogative of the State governments. The State government is responsible for contracting the human resources based on their need and as approved during the National Programme Coordination Committee (NPCC) annually and the provision of timely annual increments, loyalty bonus, increase of annual leave and introduction of risk allowance to them is the responsibility of the respective State Government.
